

(c) whether it is a fact that the Indian Jute Mills Association is doing this rotational lock-out in Calcutta jute mills after getting permission from the West Bengal Government; and

(d) if the answers to the above be in the affirmative, what steps Government propose to take to force the Indian Jute Mills Association to abandon rotational closures and open all the sick jute mills in Calcutta to provide jobs for the workers thrown out of mills due to this rotational lock-out system?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) No Sir. However, the incidence of lock-outs has gradually increased in the last two years, reaching a peak during May-August 1982, because of various difficulties faced by the Industry.

(b) At present, there are 12 mills under closure/lock-out employing approximately 37,140 workers.

(c) and (d). Do not arise.

Training of Cosmonauts for Joint Flight in Space

3330. SHRI KRISHNA PRATAP SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether India has selected pilots and sent to the USSR for training of cosmonauts for a joint flight in a spaceship;

(b) when did the USSR extend invitation to send pilots for joint training in a space crafts and the reasons why there was so much delay in selecting the pilots; and

(c) what were the broad guidelines for selection of pilots for space trainings, whether these guidelines were adhered to in the selection of the pilots?

THE MINISTER OF DEFENCE (SHRI R. VENKATRAMAN): (a) Yes, Sir.

(b) The schedule for selection and training of cosmonauts was determined between 2508 LS—16.

experts of the two countries. There has been no delay in selection.

(c) Detailed guidelines for selection were finalised in consultation with the Government of USSR. These guidelines involved an elaborate selection procedure including medical and psychological examination by Indian and Soviet specialists and were adhered to.

Task Force on Marine Products

3331. SHRI G. NARSIMHA REDDY; SHRI S.M. KRISHNA:

(a) whether the Task Force on Marine Products has submitted its recommendations and if so, the details thereof; and

(b) which of the major recommendations Government have accepted and when they will be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) and (b). The Task Force on marine products has submitted its report to this Ministry on 10-9-82. There are 120 recommendations made by the Task Force which are being examined. Recommendations acceptable to the Government will be implemented.

Export of Eggs

3332. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of COMMERCE be pleased to state:

(a) whether India is exporting eggs;

(b) if so, the names of the countries to which eggs are being exported;

(c) what percentage of eggs is exported and at what price;

(d) whether the export has pushed up price of eggs in the domestic market; and

(e) if so, the steps being taken to maintain price level while maintaining export of eggs?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) The main countries to which eggs are being exported include: